

PUNJAB VIDHAN SABHA

BULLETIN No. 4

Monday, the 3rd October, 2022

(From 02:00 P.M to 05:14 P.M.)

I. Calling Attention Notices

1. Miss Narinder Kaur Bharaj, M.L.A. drew the attention of the Local Government Minister towards inadequate staff and equipments in the fire stations of the State. (No.5)

The Local Government Minister gave a reply.

2. Doctor Sukhwinder Kumar Sukhi, M.L.A. drew the attention of the Animal Husbandry Minister towards increase in incidents of biting by stray dogs resulting therein a need to control their birth rate and to provide adequate treatment in Government Hospitals. (No. 14)

The Local Government Minister gave a reply.

3. Sardar Kuljit Singh Randhawa, M.L.A. drew the attention of the Revenue and Rehabilitation Minister towards demand of the farmers for compensation as Chinese Virus (Dwarf) damaged their Paddy crops especially in Mohali and Patiala Districts. (No. 20)

The Revenue, Rehabilitation and Natural Disaster Management Minister gave a reply.

II. Motion Under Rule 16

The following Motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned **sine-die**."

III. Short Adjournment of the House

Due to pandemonium in the House, the House was adjourned by the Hon'ble Speaker from 02:25 P.M. to 02:40 P.M. *(time corrected as per corrigendum)

IV. Welcome Announcement by the Finance Minister

The Finance Minister made an announcement regarding the presence of Sardarni Gurmail Kaur mother of the Hon'ble Speaker in the House and welcomed her on behalf of the entire House.

V. Discussion and Voting on Confidence Motion

The following Motion moved by the Chief Minister on 27th September, 2022 was put to the vote of the House and carried:-

That this House expresses its confidence in the Council of Ministers.

The following Members took part in the discussion and spoke for the time as mentioned against their names:-

1. Shri Sheetal Angural, Aam Aadmi Party	12 minutes
2. Shri Dinesh Kumar Chadha, Aam Aadmi Party	08 minutes
3. Sardar Manpreet Singh Ayali, Shiromani Akali Dal	05 minutes
4. Biba Anmol Gagan Maan, Tourism & Cultural Affairs Minister	05 minutes
5. Professor Jaswant Singh Gajjanmajra, Aam Aadmi Party	08 minutes
6. Professor Baljinder Kaur, Aam Aadmi Party	12 minutes
7. Sardar Rupinder Singh, Aam Aadmi Party	07 minutes
8. Sardar Tarunpreet Singh Sond, Aam Aadmi Party	09 minutes
9. Shri Jagdeep Kamboj Goldy, Aam Aadmi Party	06 minutes
10. Shri Budh Ram, Aam Aadmi Party	14 minutes
11. Sardar Amritpal Singh Sukhanand, Aam Aadmi Party	03 minutes
12. Sardar Gurdev Singh Dev Maan, Aam Aadmi Party	04 minutes
13. Sardar Ajitpal Singh Kohli, Aam Aadmi Party	04 minutes
14. Sardar Amolak Singh, Aam Aadmi Party	02 minutes
15. Sardar Gurpreet Singh Banawali, Aam Aadmi Party	01 minute
16. Doctor Nachhatar Pal, Bahujan Samaj Party	03 minutes
17. Sardar Manwinder Singh Giaspura, Aam Aadmi Party	03 minutes

The Chief Minister, by way of reply, to the discussion on Confidence Motion spoke for 26 minutes.

VI. Walk-Out

Members of the Indian National Congress present in the House staged a walk-out from the House as a mark of protest for not given time to speak during Zero Hour.

VII. Announcement by the Hon'ble Chief Minister regarding fixing the price of sugarcane as Rs. 380/- per quintal.

The Chief Minister made an announcement to hike sugarcane price from Rs. 360/- per quintal to Rs. 380/- per quintal which would entail an additional expenditure of Rs. 200 crore on the State Exchequer.

VIII. Chief Minister thanks Central Government for naming Mohali Airport after the name of Shaheed Bhagat Singh

The Chief Minister thanked the Central Government for naming Mohali Airport after the name of Shaheed Bhagat Singh on the demand of all Punjabis and the country and he congratulated all of them.

IX. Announcement by the Chief Minister regarding naming of Halwara Airport after the name of Shaheed Kartar Singh Sarabha

The Chief Minister announced that whenever he will be called regarding upgrading of the Halwara Airport to Civil Airport, he will try to name it after the name of Shaheed Kartar Singh Sarabha.

X. Announcement by the Chief Minister Regarding Order to S.I.Ts for Speedy Investigation

The Chief Minister announced that the S.I.Ts which were formed by the previous Governments, are being ordered to speed-up the investigation. He said that if our Guru is not safe in our own house and the sacrilege incident could not be investigated for so many years, then what is our responsibility. He assured that speedy investigation will be conducted by deputing the officers especially in the cases of Kotkapura, Behbal Kalan, Bargari and whatsoever the position or influence the offender holds, the law should be equal for all. The Chief Minister also assured to make efforts that the Government will do justice in case of any legal implication rising while taking decisions regarding regularization of employees or pertaining to serious crime like sacrilege.

The Hon'ble Deputy Speaker occupied the Chair of the House from 03:16 P.M. to 04:22 P.M.

The House, then adjourned **sine-die**.

**CHANDIGARH:
THE 14th OCTOBER, 2022**

**SURINDER PAL,
SECRETARY.**